

IN THE MATTER OF CIRP OF RDPL
NAME OF FC: BANK OF BARODA

Public Announcement dt. 13/11/2021

SR NO	Claim Filed on	AMOUNT OUTSTANDING AS ON 27/06/2018 (Based on Application Filed with Hon'ble DRT)	Interest @10% from 27.06.2018 to 11.11.2021(3 Years and 4.5 months	Amount of claim Admitted	Other Cost Incurred	Claim Admitted	Amount Claimed By FC	Claims Not Admitted
1	25.11.2021	13,10,68,132.30	4,42,35,494.65	17,53,03,627.00	1,51,684.00	17,54,55,311.00	19,63,82,955.60	2,09,27,644.62

Remarks:

As per Hon'ble DRT order 10% simple interest is allowed only. The FC has claimed higher interest for which no explanation has been offered. Claim amount is reduced in accordance to order made by Hon'ble DRT.

This is subject to amendment/modification/deletion as applicable from time to time under respective sections/provisions of IBC, 2016 and the regulations made thereunder as per the directions of the Adjudicating Authority, Hon'ble NCLT, Jaipur Bench.
Place: Jaipur

Date: 29/11/2021

